

SPECIAL BENCH  
COURT - I

**O-242**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/73(KB)2021  
COMP.APPL/87(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	RAJEEV SWAIKA VS MOORE AVENUE PROPERTIES PVT LTD
UNDER SECTION	SEC. 97(1)

**Appearances (via video conferencing/physically)**

Mr. D.N. Sharma, Adv. : For Applicant/Suneel Swaika  
Mr. Ratnesh Kr. Rai, Adv.  
Ms. Devanshi Deora, Adv.  
Ms. Priyanshi Bajaj, Adv.

**ORDER**

1. Ld. Counsel for the Applicant present.
2. Post this matter before Regular Bench on **19/6/2024**.

**D. Arvind**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**